

**SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF PARK TOWN REALTY PVT.LTD.

1.	NAME OF CORPORATE PERSON	PARK TOWN REALTY PVT LTD
2.	DATE OF INCORPORATION OF CORPORATE PERSON	16.01.2007
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	RoC-Delhi
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U45200DL2007PTC157998
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	555, WEST GURU ANGAD NAGAR, SHAKARPUR DELHI DL 110092
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	10.02.2021
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Ritu Rastogi D-1 B , 9A Janakpuri New Delhi-110058 Parktownrity@gmail.com M.No.9810037450 IBBI/IPA-001/IP-P00204/2017-18/10393
8.	LAST DATE FOR SUBMISSION OF CLAIMS	12.0.3.2021

Notice is hereby given that the PARK TOWN REALTY PVT.LTD. has commenced voluntary liquidation on 10.02.2021.

The stakeholders of PARK TOWN REALTY PVT. LTD. are hereby called upon to submit a proof of their claims, on or before 12.0.3.2021 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

**RITU RASTOGI
LIQUIDATOR**

14/02/2021
New Delhi.

IBBI/IPA-001/IP-P00204/2017-18/10393

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